

Notifications and Orders

(127) Chandigarh Milk Colony lease period of initial 30 years further extended for 4 years - No. 50/10/23-UTFI(5)r2008/3578.—In exercise of the powers conferred by Rule 4 of the Chandigarh Milk Colony Allotment of Sites Rules, 1975, the Administration, Union Territory, Chandigarh, is pleased to renew the lease period of the sites allotted under the aforesaid Rules, for a further period of four years after the expiry of the initial period of 30 years respectively, on the same terms and conditions as laid down in their allotment letters subject to payment of rent equivalent to four times the previous rent.
(See Chandigarh Administration Gazette, (Extra.) dated 15.5.2008)